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19.37 hrs. baker, all time I take a second

ASSAM APPROPRIATION (VOTE ACCOUNT) BILL* 1982

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THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): Sir, I beg to move for leave to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Assam for the services of a part of the financial year, 1982_83

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Assam for the services of a part of the financial year, 1982-83."

The motion was adopted.

SHRI PRANAB MUKHERJEE: Sir, I introducet the Bill.

I beg to move†:

"That the Bill to provide for the with_ drawal of certain sums from and out of the Consolidated Fund of the State of Assam for the services of a part of the financial year, 1982-83, be taken inte consideration."

The motion was adopted.

MR. DEPUTY-SPEAKER: The question is:

"That the Bill to provide for withdrawal of certain sums from and out of the Consolidated Fund of the State of Assam for the services of part of the financial year, 1982-83, be taken into consideration."

The motion was adopted.

MR. DEPUTY-SPEAKER: Now we shall take up Clause by Clause consideration of the Bill.

The question is: IN HAMAN INDIE

"That Clauses 2 and 3 and the Schedule stand part of the Bill." tastaying Actorition of this sit soul

The motion was adopted carridonical att is merbail and temperature

Clauses 2 and 3 and the Scheduled were added to the Bill.

taken anto consider along

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI PRANAB MUKHERJEE: Sir, I beg to move: contacquerps. bess

"That the Bill be passed."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted

19.40 hrs.

ASSAM APPROPRIATION BILL.* 1982

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): Sir, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out the Consolidated Fund of the State of Assam for the services of the financial vear 1981-82.

MR. DEPUTY_SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Assam for the services of the financial year 1981-82."

The motion was adopted.

^{*} Published in Gazette of India, Part II, section 2, dated 27-3-82 †Introduced moved with the recommend tion of the President.

SHRI PRANAB MUKHERJEE: Sir, I introduce† the Bill.

Bills, 1982

I beg to move; and the dule stand part of the

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Assam for the services of the financial year 1981-82, be taken into consideration."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill to authorise payment and appropriation, of certain further sums from and out of the Consolidated Fund of the State of Assam for the services of the financial year 1981-82, be taken into consideration."

The motion was adopted.

MR. DEPUTY-SPEAKER: Now we shall take up clause-by-clause consideration of the Bill.

The question is:

"That Clauses 2 and 3 and the Schedule stand part of the Bill."

The motion was adopted.

TERRITORIST BATE FOR EAST 1982

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MR DEFI-IN SPEAKER THE QUES-

"It is some to exaded to introduce a Bill in sufficient processed to the manufacture of the has most come reduct multiple to need "It of the A resolutated Fund of the State of Astan tot the services of the Es. 1881 sear lepaintil

The motion was adopted

Clauses 2 and 3 and the Schedule were added to the Bill. ASSAM APPROPRIATION (VOTE ON

Clause 1, the Enacting Formula and the Title were- added to the Bill.

SHRI PRANAB MUKHERJEE: Sir, I beg to move: how dates out not playing from from and our of the Consolidated

PRANAM MUKHERIED, Sir 1 bey to

"That the Bill be passed." to bould

MR. DEPUTY_SPEAKER: The ques-

"That the Bill be passed.

The motion was adopted. Localities will be brought on Edit

MR. DEPUTY-SPEAKER: The House stands adjourned to reassemble at 11.00 a.m. on Monday, the 29th instant.

19.41 brs.

The Lok Sabha then adjourned till Eleven of the Clock on Monday, March 29, 1982/Chaitra 8, 1904 (Saka)

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MR. DEPUTY SPEAKER. NOW WE shall take up Clause by Clause spanders. ilid and le-non